



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu.

Notification
Jammu, the 27th of November, 2018

SRO 527 - In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Sh. Om Parkash, KAS, Tehsildar Ramban to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within the territorial jurisdiction of District Ramban.

By order of the Government of Jammu and Kashmir.


Sd/
(Achal Sethi)
Secretary to Government,

NO: LD (P) 2007/Ramban

Dated: 27-11-2018.

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate, Ramban. This is with reference to his letter No. 1308/ADMR/JC dated 24-10-2018.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L,J& PA (w.7.s.c).


27/11
(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,